NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/520/ (IB)/2017

NAME OF THE PETITIONER(S)

: HARIVARDHAN STEEL & ALLOYS P. LTD

NAME OF THE RESPONDENT(S)

: EXPERIENCED HI-TECH CONSULTANCY

SERVICES P. LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel representing both the parties are called absent. No representation. The Registry is directed to issue fresh notice to both the sides for their appearance and submissions. Put up on 18.07.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)

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